

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**

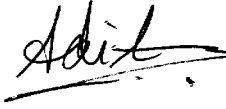
TP 36 of 2019 [TP 111 of 2016 in (CP 79 of 2015)]

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2020**

Name of the Company: Rajiv Nahar & Ors
V/s
Aeon Housing Pvt Ltd & ors

Section: Section 397-398 of Companies Act

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aditya sish parmar for Jatin sharma	Adv	Applicant	
2.				

ORDER

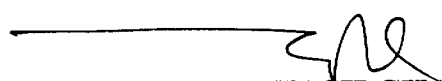
The Petitioner is represented through its Counsel.

At the request of the Petitioner Counsel, the matter is adjourned for further hearing.

List the matter on 21.02.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated 17th Day of January, 2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)